

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3844
ANSWERED ON:13.12.2002
PRINTING OF ACCOUNTS BY PRIVATE PRINTERS
RAMJI MANJHI

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

to reply given to Unstarred Question No. 2848 on August 2,2002 and state:

- (a) the details of the compelling circumstances that led to grant to NOCs of getting the printing jobs to be got done through private printers;
- (b) the amount involved in those works;
- (c) the reasons for not having reviewed critically the viability of the Government presses;
- (d) the number of NOCs issued for getting the printing work through private printers from January 1, 1999 to date indicating the amount involved therein with reasons for still not modernising/restructuring the Government presses;
- (e) whether the possibility of nexus between the Government printing presses, Government officials and the private printers be ruled out; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

(a) The circumstances that led to grant of 'No Objection Certificates' were already stated in the reply to parts (b), (c) and (d) of the Lok Sabha Unstarred Question No. 2848 replied on 2.8.2002 and also in reply to part (b) of the Lok Sabha Unstarred Question No. 2275 replied on 13.3.2001. However, the same are reiterated below:

- (i) Non-availability of specific quality of paper demanded by indenting department;
- (ii) Non-availability of infrastructure required for special quality printing;
- (iii) Short time provided by the indenting Department for jobs; and
- (iv) Receipt of emergent work at times.

(b) to (d) The details regarding amount of printing work got done by Ministries/Department after obtaining 'No Objection Certificates' from Directorate of Printing is not available since such work is got done by various Ministries/Departments, through private printers, directly.

The issue regarding restructuring/modernization of the Government of India Presses under the Directorate of Printing had been under consideration. Government has recently approved a proposal regarding restructuring/ modernisation/merger/transfer/closure of these presses. 'No Objection Certificates' in 394 cases have been issued since January 1, 1999 till date.

(e) and (f) Question does not arise.